ਡਾਇਰੈਕਟੋਰੇਟ ਸਮਾਜਿਕ ਸੁਰੱਖਿਆ ਅਤੇ ਇਸਤਰੀ ਤੇ ਬਾਲ ਵਿਕਾਸ ਵਿਭਾਗ, ਪੰਜਾਬ, ਚੰਡੀਗੜ੍ਹ।

6 DEC 2005

Date
ADC
ADC (D)

ਸੇਵਾ ਵਿਖੇ

ਸਮੂਹ ਜਿਲ੍ਹਾ ਸਮਾਜਿਕ ਸੁਰੱਖਿਆ ਅਫਸਰ।

ਨੰ: ਡੀ.ਈ.3(ਸਸ)-05/40199-215
ਮਿਤੀ, ਚੰਡੀਗੜ੍ਹ: 2-12-05

ਵਿਸ਼ਾ:- ਪਧਾਨ ਸਕੀਮ ਨੰ 3.13 ਅਧੀਨ ਸਕਾਲਰਸ਼ਿਪ ਟੂ ਟੇਲੈਂਟਿਡ ਗਰਲਜ਼ ਇਨ ਰੂਰਲ ਏਰੀਆ (ਏ.ਸੀ.ਏ.) ਸਾਲ 2005-2006 ਲਈ ਬਜਟ ਉਪਬੰਧ ਕਰਨ ਅਤੇ ਫੰਡਜ਼ ਰਲੀਜ਼ ਕਰਨ ਬਾਰੇ।

DSSO

ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਸਬੰਧੀ ਦਸਿਆ ਜਾਂਦਾ ਹੈ ਕਿ ਭਾਰਤ ਸਰਕਾਰ ਵੱਲੋਂ ਸਕਾਲਰਸ਼ਿਪ ਫਾਰ ਟੇਲੈਂਟਿਡ ਗਰਲਜ਼ ਰੂਰਲ ਏਰੀਆ (ਏ.ਸੀ.ਏ.) ਸਾਲ 2005-06 ਲਈ ਰੁ: 100.00 ਲੱਖ ਰੁਪਏ ਦੀ ਪ੍ਰਵਾਨਗੀ ਸਰਕਾਰ ਵੱਲੋਂ ਪੱਤਰ ਮੀਮੋ ਨੰ:7/4/05-7ਸਸ/953/1028 ਮਿਤੀ 5-10-2005 (ਕਾਪੀ ਨੱਥੀ) ਰਾਹੀਂ ਪ੍ਰਵਾਨ ਕੀਤੀ ਗਈ ਹੈ। ਇਹ ਸਰਕਾਰ ਵੱਲੋਂ ਵਨ ਟਾਈਮ ਗਰਾਂਟ ਪ੍ਰਵਾਨ ਕੀਤੀ ਗਈ ਹੈ। ਇਸ ਸਕੀਮ ਦੇ ਉਪਬੰਧ ਅਨੁਸਾਰ ਹਰ ਹਾਲਤ ਵਿੱਚ ਖਰਚ ਕੀਤਾ ਜਾਣਾ ਜਰੂਰੀ ਹੈ। ਭਾਰਤ ਸਰਕਾਰ ਵੱਲੋਂ ਪ੍ਰਵਾਨ ਕੀਤੀ ਗਈ ਸਕੀਮ ਦੀ ਕਾਪੀ ਇਸ ਪੱਤਰ ਨਾਲ ਨੱਥੀ ਕਰਕੇ ਆਪ ਨੂੰ ਭੇਜੀ ਜਾਂਦੀ ਹੈ ਅਤੇ ਲਿਖਿਆ ਜਾਂਦਾ ਹੈ ਕਿ ਆਪਣੇ ਜ਼ਿਲ੍ਹੇ ਦੇ ਯੋਗ ਉਮੀਦਵਾਰ (ਵਿਦਿਆਰਥੀ/ਵਿਦਿਆਰਥਣੀ ਲੜਕੀਆਂ) ਜਿਨ੍ਹਾਂ ਨੂੰ ਸਕੀਮ ਅਧੀਨ ਇਹ ਲਾਭ ਦਿੱਤਾ ਜਾ ਸਕਦਾ ਹੈ ਤਰੁੰਤ ਸਿੱਖਿਆ ਵਿਭਾਗ ਨਾਲ ਤਾਲਮੇਲ ਪੈਦਾ ਕਰਕੇ ਲੋੜੀਂਦੇ ਬਜਟ ਦੀ ਮੰਗ ਪੱਤਰ ਜਾਰੀ ਹੋਣ ਦੀ ਮਿਤੀ ਤੋਂ 15 ਦਿਨਾਂ ਦੇ ਅੰਦਰ ਅੰਦਰ ਮੁੱਖ ਦਫਤਰ ਨੂੰ ਭੇਜੀ ਜਾਵੇ ਤਾਂ ਜੋ ਸਰਕਾਰ ਵੱਲੋਂ ਪ੍ਰਵਾਨ ਕੀਤੀ ਗਈ ਸਕੀਮ ਅਨੁਸਾਰ ਆਪ ਨੂੰ ਲੋੜੀਂਦੀ ਰਾਸ਼ੀ ਰਲੀਜ਼ ਕੀਤੀ ਜਾ ਸਕੇ।

ਡਿਪਟੀ ਡਾਇਰੈਕਟਰ (ਸਸ-4)

ਪਿੱਠ ਅੰਕਣ ਨੰ: ਡੀ.ਈ.3(ਸਸ)-05/40216-233   ਮਿਤੀ, ਚੰਡੀਗੜ੍ਹ: 2-12-05

ਉਪਰੋਕਤ ਦਾ ਇੱਕ ਉਤਾਰਾ ਹੇਠ ਲਿਖਿਆਂ ਨੂੰ ਸੂਚਨਾ ਅਤੇ ਜਰੂਰੀ ਕਾਰਵਾਈ ਹਿੱਤ ਭੇਜਿਆ ਜਾਂਦਾ ਹੈ:-

1. ਸਮੂਹ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰਜ਼।
2. ਸਕੱਤਰ, ਸਮਾਜਿਕ ਸੁਰੱਖਿਆ, ਇਸਤਰੀ ਤੇ ਬਾਲ ਵਿਕਾਸ, ਪੰਜਾਬ, ਚੰਡੀਗੜ੍ਹ (ਅਪੰਗ ਵਿਅਕਤੀਆਂ ਦੀ ਭਲਾਈ ਸ਼ਾਖਾ)।
3. ਡਿਪਟੀ ਕੰਟਰੋਲਰ (ਵਿੱਤ ਅਤੇ ਲੇਖਾ) ਮੁੱਖ ਦਫਤਰ।

ਡਿਪਟੀ ਡਾਇਰੈਕਟਰ (ਸਸ-4)

ਡਾਇਰੈਕਟੋਰੇਟ ਸਮਾਜਿਕ ਸੁਰੱਖਿਆ ਅਤੇ ਇਸਤਰੀ ਤੇ ਬਾਲ ਵਿਕਾਸ ਵਿਭਾਗ, ਪੰਜਾਬ
ਚੰਡੀਗੜ੍ਹ

ਵੱਲ

ਸਮੂਹ ਜ਼ਿਲਾ ਸਮਾਜਿਕ ਸੁਰੱਖਿਆ
ਅਫ਼ਸਰ।

ਨੰ: ਡੀ.ਏ.3(ਸਸ)-05/40199-215
ਮਿਤੀ, ਚੰਡੀਗੜ੍ਹ: 2-12-05

ਵਿਸ਼ਾ:- ਪ੍ਰਧਾਨ ਸਕੀਮ ਸਤ 3.13 ਅਧੀਨ ਸਕਾਲਰਸ਼ਿਪ ਟੂ ਹੈਂਡੀਕੈਪਡ ਗਰਲਜ਼ ਇਨ ਰੂਰਲ ਏਰੀਆ (ਏ.ਸੀ.ਏ.) ਸਾਲ 2005-2006 ਲਈ ਬਜਟ ਪ੍ਰਬੰਧ ਕਰਨ ਅਤੇ ਫੰਡਜ਼ ਜਾਰੀ ਕਰਵਾਉਣ ਬਾਰੇ।

ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਸਬੰਧੀ ਦਸਿਆ ਜਾਂਦਾ ਹੈ ਕਿ ਭਾਰਤ ਸਰਕਾਰ ਵੱਲੋਂ ਸਕਾਲਰਸ਼ਿਪ ਫਾਰ ਹੈਂਡੀਕੈਪਡ ਗਰਲਜ਼ ਰੂਰਲ ਏਰੀਆ (ਏ.ਸੀ.ਏ.) ਸਾਲ 2005-06 ਲਈ ਰੁ: 100.00 ਲੱਖ ਰੁਪਏ ਦੀ ਪ੍ਰਵਾਨਗੀ ਸਰਕਾਰ ਵੱਲੋਂ ਪੱਤਰ ਮੀਮੋ ਨੰ:7/4/05-7ਸਸ/953/1028 ਮਿਤੀ 5-10-2005 (ਕਾਪੀ ਨੱਥੀ) ਰਾਹੀਂ ਪ੍ਰਵਾਨ ਕੀਤੀ ਗਈ ਹੈ। ਇਹ ਸਰਕਾਰ ਵੱਲੋਂ ਵਨ ਟਾਈਮ ਗਰਾਂਟ ਪ੍ਰਵਾਨ ਕੀਤੀ ਗਈ ਹੈ। ਇਸ ਸਕੀਮ ਦੇ ਉਪਬੰਧ ਅਨੁਸਾਰ ਹਰ ਹਾਲਤ ਵਿੱਚ ਖਰਚ/ਕੀਤਾ ਜਾਣਾ ਜਰੂਰੀ ਹੈ। ਭਾਰਤ ਸਰਕਾਰ ਵੱਲੋਂ ਪ੍ਰਵਾਨ ਕੀਤਾ ਗਈ ਸਕੀਮ ਦੀ ਕਾਪੀ ਇਸ ਪੱਤਰ ਨਾਲ ਨੱਥੀ ਕਰਕੇ ਆਪ ਨੂੰ ਭੇਜੀ ਜਾਂਦੀ ਹੈ ਅਤੇ ਲਿਖਿਆ ਜਾਂਦਾ ਹੈ ਕਿ ਆਪਣੇ ਜ਼ਿਲੇ ਦੇ ਯੋਗ ਉਮੀਦਵਾਰ (ਵਿਦਿਆਰਥੀ/ਵਿਦਿਆਰਥਣੀ ਲੜਕੀਆਂ) ਜਿਨ੍ਹਾਂ ਨੂੰ ਸਕੀਮ ਅਧੀਨ ਇਹ ਲਾਭ ਦਿੱਤਾ ਜਾ ਸਕਦਾ ਹੈ ਤਰੁੰਤ ਸਿੱਖਿਆ ਵਿਭਾਗ ਨਾਲ ਤਾਲਮੇਲ ਪੈਦਾ ਕਰਕੇ ਲੋੜੀਂਦੀ ਬਜਟ ਦੀ ਮੰਗ ਪੱਤਰ ਜਾਰੀ ਹੋਣ ਦੀ ਮਿਤੀ ਤੋਂ 15 ਦਿਨਾਂ ਦੇ ਅੰਦਰ ਅੰਦਰ ਮੁੱਖ ਦਫ਼ਤਰ ਨੂੰ ਭੇਜੀ ਜਾਵੇ ਤਾਂ ਜੋ ਸਰਕਾਰ ਵੱਲੋਂ ਪ੍ਰਵਾਨ ਕੀਤੀ ਗਈ ਸਕੀਮ ਅਨੁਸਾਰ ਆਪ ਨੂੰ ਲੋੜੀਂਦੀ ਰਾਸ਼ੀ ਰਲੀਜ਼ ਕੀਤੀ ਜਾ ਸਕੇ.

ਡਿਪਟੀ ਡਾਇਰੈਕਟਰ (ਸਸ-4)

ਪਿੱਠ ਅੰਕਣ ਨੰ: ਡੀ.ਏ.3(ਸਸ)-05/40216-233 ਮਿਤੀ, ਚੰਡੀਗੜ੍ਹ: 2-12-05

ਉਪਰੋਕਤ ਦਾ ਇੱਕ ਉਤਾਰਾ ਹੇਠ ਲਿਖਿਆਂ ਨੂੰ ਸੂਚਨਾ ਅਤੇ ਜਰੂਰੀ ਕਾਰਵਾਈ ਹਿੱਤ ਭੇਜਿਆ ਜਾਂਦਾ ਹੈ:-

1. ਸਮੂਹ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰਜ਼।
2. ਸਕੱਤਰ, ਸਮਾਜਿਕ ਸੁਰੱਖਿਆ, ਇਸਤਰੀ ਤੇ ਬਾਲ ਵਿਕਾਸ, ਪੰਜਾਬ, ਚੰਡੀਗੜ੍ਹ (ਅਪੰਗ ਵਿਅਕਤੀਆਂ ਦੀ ਭਲਾਈ ਸ਼ਾਖਾ)।
3. ਡਿਪਟੀ ਕੰਟਰੋਲਰ (ਵਿੱਤ ਅਤੇ ਲੇਖਾ) ਮੁੱਖ ਦਫ਼ਤਰ।

ਡਿਪਟੀ ਡਾਇਰੈਕਟਰ (ਸਸ-4)

Scanned by CamScanner
Scanned with OKEN Scanner
Scanned with OKEN Scanner

ATTENDANCE SCHOLARSHIP TO HANDICAPPED GIRL STUDENTS IN THE RURAL AREAS.

INTRODUCTION

The total population of Punjab State as per 2001 census is 2,43,58,999. The total No. of disabled persons is 4,24,523 out of which 2,97,018 are from rural & 1,27,505 are from urban areas. Further, the No. of male disabled persons is 2,52,856 & females is 1,71,667. The situation about the girls literacy rate is not very encouraging, especially in the rural areas and even worst in the case of disabled girls. Girls are the assets of the nation & the guiding force for the future generation. Nation can progress only if due care & proper education is given to the girl child.

Now, awareness is growing in the society about the [illegible] education to the girl child, if not higher education but at least the secondary or even the primary education. Presently Govt. of India has launched many schemes to uplift the status of girls in the society. Many NGOs are also actively engaged in one form or the other with a broader aim to enhance the status of the girls. So, there is greater need to help the girls especially disabled one, by providing them the education. Therefore, by imparting education to the girls, a strong foundation can be laid for the nation to become prosperous. This can be possible by providing them incentives in the form of scholarships, which may partially cover the cost of uniforms & books etc. Moreover, the section 30 (c) & (d) of the Act "The Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995", the handicapped students

Scanned by CamScanner
Scanned with OKEN Scanner
Scanned with OKEN Scanner

115

are to be provided with scholarships in order to cover the expenses on education.

OBJECTIVE

In order to uplift the status of the disabled girls in the rural areas & also to make them self reliant, incentives in the form of Attendance scholarships to the handicapped girl students in rural areas may be provided to cover the partial cost of uniform & books etc. till the time they are desirous of receiving education as under:-

1. i) Upto Class 10th Rs. 100/-p.m.
   ii) From Class 10+1 upto Graduation/other courses Rs. 200/-p.m.
   iii) for post-graduation courses. Rs. 300/-p.m.
   iv) For uniforms/ books Rs. 1000/p.a.

2. At present, the State Govt. is giving scholarships to all handicapped students @ Rs. 200/- upto 8th Class & Rs. 300/- from 9th onwards. The amount of scholarship proposed in the scheme will be given to the handicapped girls only & will be in addition to already being given.

CONDITION OF ELIGIBILITY

1. The handicapped girl students should be the domicile of the Punjab State.
2. The eligibility criteria for the award of scholarship is that the percentage of disability should not be less than forty percent & the certificate should be issued by Chief Medical Officer from the respective districts.
3. The scholarship will be given to the students upto the level of post graduation.

Scanned by CamScanner
Scanned with OKEN Scanner
Scanned with OKEN Scanner

174 - 6

4. The student's parents/guardians income should not exceed Rs. 5000/- p.m.

5. The payment of grant will commence from the date of admission.

6. The grant will be sanctioned/ renewed subject to the satisfactory progress, good conduct & regularity in attendance subject to minimum of 75% of total attendance. However, failed students will not be given scholarship in the next year.

OPERATION OF THE SCHEME

Application for grant shall be submitted in triplicate in prescribed form by the parent/guardian on behalf of the student to the Principal of the School/ College/ Institution. The Principal of the School/ College/ Institution after verification of the particulars of the student shall forward the same to the concerned District Social Security Officer, who will scrutinize the cases and further recommend them to the Deputy Commissioner for favour of sanction/ approval. Further, it is mentioned that out of the total grant received for the purpose, the balance amount, if any, will be utilized in the forthcoming financial years.

The disbursement of the amount will be Plan on quarterly basis during the year & the payment will be made to Principal/ beneficiaries through R.T.R.

Sanctioning and Controlling Authority

The Deputy Commissioner concerned is the sanctioning and controlling authority under this scheme.

Scanned by CamScanner

Scanned with OKEN Scanner
Scanned with OKEN Scanner

Drawing & Disbursing Officer

Under the scheme, the District Social Security Officer shall be the Drawing & Disbursing Officer.

Financial implications

Thus, an amount of Rs. 1.00 Crore is required to cover the handicapped girl students in the rural areas for the purpose.

Therefore, a sum of Rs. 1.00 Crore may be provided in the Annual Plan 2004-05.

Scanned by CamScanner
Scanned with OKEN Scanner
Scanned with OKEN Scanner